

(A)
H

O.A. 287/87

(5)

20-5-92

Hon. A.B. Yeats A.M.
Hon. S.M. Parnell J.M.

on
the case is
ripe for hearing
submitted

de
16/7/92

Not reached. Adjourning
to 16-7-92 for
hearing.

B.C.
H.M.

16-7-92

No sitting. Adjourning
to 9-9-92 for hearing.

H.M.